

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH BENGALURU
(Through web-based video conferencing platform)

ITEM No.24
C.P (IB) No.116/BB/2023

IN THE MATTER OF:

M/s. Provident Housing Limited ... Petitioner
Vs.
M/s. Arun Shelters Private Limited ... Respondent

Order under Section 9 of I & B Code, 2016

Order delivered on: 08.09.2023

CORAM:

JUSTICE (RETD.)T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : None

ORDER

1. None appeared for the Petitioner.
2. List the case on **21.09.2023**

Sd/-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-

T.KRISHNAVALLI
MEMBER (JUDICIAL)